

(8)

NATIONAL COMPANY LAW TRIBUNAL  
SINGLE BENCH  
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD AT 10.30 AM ON 31.07.2018

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER :  
PETITION NUMBER : CP/609/ (IB)/2018  
NAME OF THE PETITIONER(S) : ALLCARGO LOGISTICS LTD  
NAME OF THE RESPONDENT(S) : REGEN INFRASTRUCTURE AND SERVICES PVT LTD  
UNDER SECTION : 9 RULE 6

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

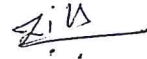
1) Kannan P.T.  
for M/s. Fox Mandel &  
Associates

Advocate for Respondent



2) Narndhan  
for King & Partridge

Advocate for  
Operational Creditors



**ORDER**

Counsels for both the parties present. Counsel for the Respondent has given a proposal for settlement to which the Counsel for the Petitioner prayed for time to give the response. Put up on **31.07.2018 at 10.30 A.M.**

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**(CH. MOHD SHARIEF TARIQ)**  
MEMBER (JUDICIAL)